

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF CREDIT MARKET SERVICES LIMITED

1.	NAME OF CORPORATE PERSON	Credit Market Services Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	27.02.2008
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U67190MH2008PLC179480
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	1st Floor, Malkani Chambers, Off Nehru Road, Vile Parle (East), Mumbai – 400 099.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	08/03/2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Anish Gupta Insolvency Professional 413 Autumn Grove, Near Lokhandwala Foundation School, Lokhandwala Township, Kandivali East, Mumbai – 400 101. Phone: + 91(22) 29659720 Email : anish@csanishgupta.com Office email: ip@csanishgupta.com Reg: No.IBBI/IPA-002/IP-N00285/2017-18/10843
8.	LAST DATE FOR SUBMISSION OF CLAIMS	07/04/2021

Notice is hereby given that Credit Market Services Limited has commenced voluntary liquidation on 08/03/2021.

The stakeholders of Credit Market Services Limited are hereby called upon to submit a proof of their claims, on or before 07/04/2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Place: Mumbai
Date : 09/03/2021




Anish Gupta
Liquidator

WWW.FINANCIALEXPRESS.COM

FINANCIAL EXPRESS

WEDNESDAY, MARCH 10, 2021

19

SCHEDULE I FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017) FOR THE ATTENTION OF THE STAKEHOLDERS OF CREDIT MARKET SERVICES LIMITED	
1 NAME OF CORPORATE PERSON	Credit Market Services Limited
2 DATE OF INCORPORATION OF CORPORATE PERSON	27.02.2008
3 AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies, Mumbai
4 CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U67190MH2008PLC179480
5 ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	1st Floor, Malkani Chambers, Off Nehru Road, Vile Parle (East), Mumbai - 400099.
6 LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	08/03/2021
7 NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Anish Gupta Insolvency Professional 413 Autumn Grove, Near Lokhandwala Foundation School, Lokhandwala Township, Kandivali East, Mumbai - 400101. Phone: + 91(22) 29659720 Email : anish@csanishgupta.com Office email: ip@csanishgupta.com Reg: No.IBBI/IPA-002/IP-N00285/2017-18/10843
8 LAST DATE FOR SUBMISSION OF CLAIMS	07/04/2021

Notice is hereby given that Credit Market Services Limited has commenced voluntary liquidation on 08/03/2021.
The stakeholders of Credit Market Services Limited are hereby called upon to submit a proof of their claims, on or before 07/04/2021 to the liquidator at the address mentioned against item 7.
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Place: Mumbai
Date : 09/03/2021

Sd/-
Anish Gupta,
Liquidator



Anish Gupta



अनुसूची १
फॉर्म ए
जाहीर उद्घोषणा
(भारतीय न्यायाधीश आणि दिवाळखोरीपणा मंडळ (रेगुलेटड लिक्विडेशन प्रक्रिया)
चिन्त्यमन, २०१७ च्या विनियमन १४ अन्वये)

क्रेडीट मार्केट सर्व्हिसेस लिमिटेडच्या कर्जदारांचे लक्ष वेधण्याकरिता

१. कॉर्पोरेट व्यक्तीचे नाव	क्रेडीट मार्केट सर्व्हिसेस लिमिटेड
२. कॉर्पोरेट व्यक्तीच्या स्थापनेचा दिनांक	२७.०२.२००८
३. प्राधिकरण ज्या अंतर्गत कॉर्पोरेट व्यक्तीची स्थापना/नोंदणीकरण झाले	कंपनी निबंधक, मुंबई
४. कॉर्पोरेट व्यक्तीचा कॉर्पोरेट ओळख क्रमांक / मर्यादित दायित्व ओळख क्रमांक	U67190MH2008PLC179480
५. कॉर्पोरेट व्यक्तीच्या नोंदणीकृत कार्यालयाचा आणि मुख्य कार्यालयाचा (जर असल्यास) पत्ता	१ ला मजला, मलकाजी बॅंक्स, ऑफ नॅशनल रोड, विले पार्ले (पूर्व), मुंबई - ४०००९९.
६. कॉर्पोरेट व्यक्तीची दिवाळखोरी सुरु होण्याचा दिनांक	दि. ०८.०३.२०२१
७. लिक्विडेटरचे नाव, पत्ता, ईमेल पत्ता, दूरध्वनी क्रमांक आणि नोंदणीकरण क्रमांक	अनिस गुप्ता दिवाळखोरी व्यावसायिक ४१३, ऑटम जोड, लोखंडवाला फाउंडेशन स्कूलजवळ, लोखंडवाला टाऊनशिप, कोरिवली पूर्व, मुंबई - ४००१०१. संपर्क : +९१(२२) २९६५९७२० ईमेल: anish@csanishgupta.com कार्यालय ईमेल: ip@csanishgupta.com नोंद. क्र. IBBI/IPA-002/IP-N00285/2017-18/10843
८. दावे सादर करण्याचा अंतिम दिनांक	दि. ०७/०४/२०२१

याद्वारे सूचना देण्यात येते की, क्रेडीट मार्केट सर्व्हिसेस लिमिटेडने दि. ०८/०३/२०२१ रोजी रेगुलेटड दिवाळखोरी प्रक्रिया सुरु केली आहे.
क्रेडीट मार्केट सर्व्हिसेस लिमिटेडच्या भागधारकांना याद्वारे त्यांच्या दाव्यांचे पुरावे दि. ०७/०४/२०२१ रोजी किंवा त्यापूर्वी लिक्विडेटर यांच्याकडे नोंद क्र. ७ मध्ये नमूद लिखातार सादर करण्यास सांगण्यात येत आहे.
द्वितीय कर्जदार यांनी दाव्याबाबतचे त्यांचे दाव्यांचे पुरावे प्रथम इलेक्ट्रॉनिक पद्धतीने सादर करावे. इतर सर्व कर्जदार त्यांचे दाव्यांचे पुरावे लिखित, टपालाद्वारे किंवा इलेक्ट्रॉनिक पद्धतीने सादर करू शकतात. दाव्याबाबतचे मुक्तीचे किंवा दिशाभूल करणारे दावे सादर केल्यास दंड ठोठावण्यात येईल.

सही/-
अनिस गुप्ता
लिक्विडेटर

ठिकाण : मुंबई
दिनांक : ०९.०३.२०२१

